

Shri P. Upendra	Minister of Information and Broadcasting and Parliamentary Affairs
Shri K.P. Unnikrishnan	Minister of Surface Transport with additional charge of the Ministry of Communications
Shri Dinesh Goswami	Minister of Steel and Mines with additional charge of the Ministry of Law and Justice
Shri Murasoli Maran	Minister of Urban Development
	Minister of State holding independent charge
Shri Manubhai Kotadia	Minister of State (Independent Charge) of the Ministry of Water Resources
	Ministers of State
Shrimati Maneka Gandhi	Minister of State in the Ministry of Environment and Forests
Prof. M.G.K. Menon	Minister of State for Science and Technology

(*Interruptions*)

Mishra, Gokul Saikia, Chandra Pratap Narain Singh and Shrimati Savitri Shyam.

12.32 hrs.

OBITUARY REFERENCES

[*English*]

MR. SPEAKER: Hon. Members...

(*Interruptions*)

Shri Subodh Sen was a member of the Seventh Lok Sabha during 1980-84 from Jalpaiguri constituency of West Bengal. Earlier, he had been a member of the West Bengal Legislative Council during 1962-68.

A devoted political worker he worked untiringly for the upliftment of the working class.

An able parliamentarian, he took keen interest in the proceedings of the House.

MR. SPEAKER: I am moving a condolence resolution.

(*Interruptions*)

Shri Sen passed away at Jalpaiguri on 7 October 1989 at the age of 72.

MR. SPEAKER: Please take your seats. I am on my legs.

(*Interruptions*)

Shri Shiva Chandra Jha was a member of the Fourth Lok Sabha during 1967-70 representing Madhubani constituency of Bihar. Later on, he was elected to Rajya Sabha in April 1978 and continued to be its member till 1984.

MR. SPEAKER: Hon. Members: I have to inform the House of the sad demise of six of our former colleagues, viz. Sarvashri Subodh Sen, Shiva Chandra Jha, Lok Nath

A well known political workers, he par-

ticipated actively in the freedom movement from school days.

A free lance journalist, he was associated with several daily and weekly newspapers published in Hindi and English. He was a prolific writer and had several books to his credit.

A widely travelled person, he attended the 25th Commonwealth Parliamentary Conference held in New Zealand in 1979 as a member of the Indian delegation.

An able parliamentarian, he evinced keen interest in the proceedings of the House and made valuable contributions thereto.

Shri Jha passed away while on his way to Madhubani on 8 November 1989 at the age of 60.

Shri Loke Nath Mishra was a member of the Constituent Assembly of India during 1946-49. Later, he was elected to the Orissa Legislative Assembly and was its member till 1951. He represented the Puri constituency of Orissa in the First Lok Sabha during 1952-57.

A veteran freedom fighter, Shri Mishra participated actively in the freedom movement and suffered imprisonment in 1942.

A lawyer by profession, Shri Mishra was an able parliamentarian who took keen interest in the proceedings of the House.

Shri Mishra passed away at Puri on 18 November 1989 at the age of 84.

Shri Gokul Saikia was a member of the Eighth Lok Sabha during 1985-89 representing Lakhimpur constituency of Assam.

A lawyer by profession, Shri Saikia was an active social workers. He took keen interest in flood relief work and in removal of unemployment amongst the educated youth. An able parliamentarian, he participated actively in the proceedings of the House. He served as a member of the Committee on

Absence of Members from the Sittings of the House and also on the Committee on Private Members' Bills and Resolutions.

Shri Saikia died on 23 November 1989 at Deogarh in Bihar at a very early age of 38 years.

Shri Chandra Pratap Narain Singh was a member of Eighth Lok Sabha representing Padrauna constituency of Uttar Pradesh. He was also a member of Seventh Lok Sabha during 1980-84. Earlier, he had been a member of Uttar Pradesh Legislative Assembly during 1969-74.

An agriculturist by profession, Shri Singh distinguished himself as an able administrator and held with distinction various portfolios in the Union Council of Ministers. He evinced special interest in rural development.

A widely travelled person and an outstanding parliamentarian, he took keen interest in the proceedings of the House and made valuable contribution to the same.

Shri Singh passed away in tragic circumstances on 26 November, 1989 at Gorakhpur at the age of 54.

Shri Savitri Shyam was a member of the fourth and fifth Lok Sabha during 1967-70 and 1971-77, representing Aonla constituency of Uttar Pradesh. Earlier, she had been a member of the Uttar Pradesh Legislative Council during 1955-67.

An able parliamentarian, Shrimati Shyam evinced keen interest in the proceedings of the House and served as a member of important Parliamentary Committees like the Public Accounts Committee and the Committee on Government Assurances.

A veteran freedom fighter, Shrimati Shyam participated actively in the freedom movement in 1942.

A well-known political and social worker, Shrimati Shyam was associated with sev-

eral social organisations in various capacities. She worked untiringly for the development of education and agriculture and for economic justice, prohibition and for propagation of khadi.

Shrimati Shyam passed away on 28 November, 1989 at New Delhi at the age of 71.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while to express its sorrow.

The members then stood in silence for a short while

12.38 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Proclamation by President revoking the Proclamation in relation to the state of Karnataka, published in Gazette of India dated 30.11.1989

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): I beg to lay on the Table a copy of the Proclamation dated the 30th November, 1989 issued by the President under clause (2) of article 356 of the Constitution revoking the Proclamation issued by him on the 21st April, 1989 in relation to the State of Karnataka, published in Notification No. G.S.R. 1027 (E) in Gazette of India dated 30th November, 1989 under article 356 (3) of the Constitution. [Placed in Library, See No. LT-2/89]

Representation of the People (Amendment) Ordinance, 1989

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF

PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): I beg to lay on the Table a copy of the Representation of the People (Amendment) Ordinance, 1989 (No. 2 of 1989) (Hindi and English versions) promulgated by the President on the 21st October, 1989 under article 123 (2) (a) of the Constitution. [Placed in Library, See No. LT-3/89]

12.39 hrs.

PANEL OF CHAIRMEN

[*English*]

MR. SPEAKER: I have to inform the House that under Rule 9 of the Rules of Procedure, I have nominated the following Members as members of the Panel of Chairman:-

1. Shri Vakkom Purushothaman
2. Dr. Thambi Durai
3. Shri Satya Pal Malik
4. Shri Jaswant Singh
5. Shri Nirmal Chatterjee
6. Shrimati Geeta Mukherjee

12.39 1/2 hrs.

RECOGNITION OF LEADER OF OPPOSITION

[*English*]

MR. SPEAKER: I have to inform the House that I have decided to recognise Shri Rajiv Gandhi, the leader of the Congress-I Party which is a party in opposition to the Government having the greatest numerical strength in Lok Sabha, as the Leader of the Opposition with effect from the 18th December, 1989, in terms of Section 2 of the Salary